

No. CPAM/43012/13/2017-CPAM
 Government of India
 Ministry of Coal
 (SDC Section)

New Delhi, the 11th November, 2021

Office Memorandum

Subject	NGT's Order passed on 04/11/2020 in OA. No.117/2014 Titled Shantanu Sharma Versus Union of India & Ors
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The undersigned is directed to refer to order of NGT (Principal Bench) dated 26.08.2021 (copy enclosed), which informs that the subject matter was adjourned for next date of hearing i.e. 03.12.2021. Thus, the compliance report on the directions made by the Hon'ble NGT in its order dated 04.11.2020 in the aforementioned case would now be heard on 03.12.2021.

It is observed that Hon'ble NGT had directed CPCB, MoEF&CC and Joint Committee to file their status reports. There are no actionable directions directly attributable to this Ministry. However, the updated inputs of MoC with regard to Expert committee's recommendations being monitored by the Joint Committee are as under:

SI.	Expert Committee Recommendations	ATR
1.	Identification of list of abandoned mines	The Revised list of abandoned mines was shared with MoEF&CC and MoP vide MoC's letter dated 22.04.2021 and 27.08.2021 (copy enclosed). There is no addition to that list.
2.	Regarding functioning of Task force of Ministry of Power	MoC participated in various meetings convened by Task Force of Ministry of Power and submitted its inputs on the subject.
3.	Regarding allowing ash filling in some of the operating mines	Same as submitted earlier to MoEF&CC vide MoC's letter dated 06.11.2019.
4.	Regarding sharing of ash filling experience by CIL mines	Already shared with MoEF&CC vide MoC's letter dated 08.04.2020

In view of the above, MoP and MoEF&CC are requested to do the

needful in respect of subject case and hearing scheduled on 03.12.2021 and while doing so, interest of Ministry of Coal may also be protected.

This issues with approval of the Competent Authority.

Encl : As above



(Manish Uniyal)

Under Secretary to the Govt. of India.

To,

1. The Secretary,

**Ministry of Environment, Forest and Climate Change,
Indira Paryavaran Bhawan, Jor Bagh,
New Delhi- 110003**

2. The Secretary,

**Ministry of Power,
Shram Shakti Bhawan,
New Delhi- 110003**

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12/11/21

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12/11/21

Item No. 8

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
NEW DELHI (PRINCIPAL BENCH)**

Original Application No. 117/2014

Shantanu Sharma

.... Applicant(s)

Versus

Union Of India

.... Respondent(s)

Date of Hearing: 26.08.2021

Matter stands adjourned to: 03.12.2021